

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1700
ANSWERED ON:16.12.2013
CONSTRUCTION WORK ON NATIONAL HIGHWAYS IN BIHAR
Singh Dr. Raghuvansh Prasad

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the construction work on National Highways Nos. 77, 102, 103 and East-West Corridor in Bihar has been completed;
- (b) if so, the details thereof and if not, the reasons for delay in completion of construction work on these NHs and their present status;
- (c) whether the commuters are facing many difficulties due to non-completion of the said construction work within set deadline; and
- (d) if so, the action taken or proposed to be taken by the Government to expedite completion of construction work on these NHs?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) & (b): National Highway(NH) No. 77 having length of 145 km in Bihar is being developed under National Highway Development Programme (NHDP)Phase-III. Out of 145 km length , 120km have been completed and remaining length is targeted to be completed during 2014-15. The work is delayed on account of delay in land acquisition and delay in approval from Railways. NH-102 having length of 75 km in Bihar is being developed under National Highway Development Programme Phase-IV. The land acquisition and project appraisal process have been started. In the case of NH-103 having length of 59 km in Bihar, there are 6 No. of ongoing works in 43 km length, which are targeted to be completed during 2014-15. Out of 487 km of East-West Corridor in Bihar, 464 km length has been completed. Remaining length is targeted to be completed during 2015-16. The works are delayed due to land acquisition, shifting of utilities, delay in approval from Railways and poor performance of contractors.

(c) to (d) Yes Madam. The Government is making efforts for expediting the ongoing works for which regular review is being carried out by the implementing authorities with the concessionaires and contractors. The Ministry of Railways as well as the State Government are being pursued for expediting land acquisition issues and other clearances.